

F. No. 296/4/2018- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

New Delhi, dated the **06.08.2018**

Office Memorandum

Subject:-Weekly Report in respect of important developments in CBEC for the week –30.07.18 to 03.08.18 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –30.07.18 to 03.08.18.

1. Administrative Changes:-

- Order regarding extension of loan period of Shri A.P. Kothari, IRS with DG(NACIN), Mumbai for further period of 6 months has been issued vide Office Order No. 121/2018 dated 01.08.2018.
- Order regarding appointment of 4 IRS(C&CE) Group 'A' officers as Deputy Director with Enforcement Directorate, has been issued vide Office Order No. 122/2018 dated 03.08.2018.

2. Legislative Changes:-

- Notification No. 38/2018-Cus (ADD), dated 02.08.2018 has been issued to extend Notification No. 24/2014-Customs (ADD) dated 21st May, 2014 up to and inclusive of the 20th October, 2019.
- Notification No. 56/2018-Cus, dated 03.08.2018 has been issued to further amend notification No. 50/2017-Customs dated 30th June 2017, to give effect to serial number 14A and the second proviso to the notification from the 18th day of September, 2018 to delay the implementation of retaliatory duties against US till 18th September, 2018.
- Notification No. 65/2018-Cus-IV(N.T.) dated 30.07.2018 issued for amendment of Notification 38/2018-Cus(N.T.) dated 11.05.2018.
- Notification No. 68/2018-Cus-IV(N.T.) dated 03.08.2018 issued for Courier Imports & Exports (Clearance) Amendment Regulations 2018.
- Notification No. 69/2018-Cus-IV(N.T.) dated 30.07.2018 issued for Courier Imports & Exports (Electronic Declaration & Processing) Regulations, 2018.
- Notification No. 70/2018-Cus_IV(N.T.) dated 30.07.2018 issued for Pending of Cases with Commissioner (appeals)- appointing Commissioner (Appeals) under Sub-Section (i) of Section 4 of Customs Act.

3. Any Order:-

- Order No. 09/2018-Service Tax dated 01.08.2018 issued for re-assignment of appeals pending with Commissioner, CE & ST (Appeals) in Chandigarh Zone.

(Hemambika R. Priya)
Commissioner(Coordination)

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2. Member (GST)
3. Member (IT)
4. Member(CX, ST & Legal)
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